

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.11.2019


**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For report of IRP - CIRP	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatte) Pvt Ltd	Shri Pankaj Srivastava, IRP

ADVOCATE FOR PETITIONER/s:

VARSHA  
SRIRAM  
(FOR PETITIONER)  


PANKAJ SRIVASTAVA  
9845202523  


ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Shri Pankaj Srivastava, learned IRP and Ms. Varsha Sriram, learned Counsel for the Petitioner. Learned IRP submits that he has confirmed as RP by the CoC. Learned IRP is directed to file IA by inter alia seeking for confirmation by the Adjudicating Authority. Registry is directed to list the IA if it is otherwise in order. Post the case on 25.11.2019.

  
MEMBER(T)

  
MEMBER(J)

Puja

Verified  
  
Court Officer